श्री हरनाथ सिंह यादव (उत्तर प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हं।

श्री अजय प्रताप सिंह (मध्य प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्री हुसैन दलवई (महाराष्ट्र): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्री बीरेन्द्र प्रसाद बैश्य (असम): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

Need to confer forest rights on Scheduled Tribes and other traditional forest dwellers

SHRI V. VIJAYASAI REDDY (Andhra Pradesh): Sir, the objective of the Forest Rights Act is to protect the interests of forest dwellers as also to rectify the historical injustice that has been done to the forest dwellers, including *Adivasis* and Scheduled Tribes. Even after thirteen years of implementation of the Forest Rights Act, the States are grappling with the issues and rejecting the claims of the forest dwellers. This is unacceptable and detrimental to the very objective with which the enactment has been made.

Sir, the Gram Sabhas, the Divisional Committees and also Sub-Divisional Committees are rejecting the claims on trivial grounds. In India, there are about thirty crore forest dwellers. Out of 45 lakh claims, only 17 lakh claims have been approved and 28 lakh claims have been rejected by the respective States. This high rate of rejection of claims of forest dwellers is unacceptable and detrimental to the objective of the Act.

The Ministry of Tribal Affairs, in its letter dated 27th July, 2015, admitted the violations of the Act by some of the States. The Act clearly says that the proof of residence is only 75 years of residing there or three generations residing in the forests and not the physical possession or possession of a property. In fact, the Supreme Court, in its recent judgement has given a direction to evict all forest dwellers whose claims have been rejected though, subsequently, the order of the Supreme Court has been stayed.

I urge the Central Government and the concerned hon. Minister to intervene and take immediate steps to protect the livelihood of forest dwellers and to accommodate

the rejected claims, as I am very confident that a majority of them are genuine. Thank you, Sir.

SHRI RITABRATA BANERJEE (West Bengal): Sir, I associate myself with the issue raised by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI K. SOMAPRASAD (Kerala): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI K. K. RAGESH (Kerala): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI ELAMARAM KAREEM (Kerala): Sir, I also associate myself with the issue raised by the hon. Member.

DR. K. KESHAVA RAO (Andhra Pradesh): Sir, I also associate myself with the issue raised by the hon. Member.

श्री रिव प्रकाश वर्मा (उत्तर प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

MR. CHAIRMAN: All these raising their hands have to write their names on a slip and send it to the Table. It is not possible for officials sitting on the Table to see all the Members who are associating and note their names simultaneously.

Need to protect Kanwar Lake Bird Sanctuary in Begusarai, Bihar

श्री राकेश सिन्हा (नाम निर्देशित): सभापित महोदय, मैं एक ऐसे विषय की ओर सदन का ध्यान दिलाना चाहता हूँ, जो यह दिखाता है कि किस प्रकार से हम अपनी सांस्कृतिक धरोहरों और पर्यटक स्थलों को खोते जा रहे हैं। बिहार के बेगूसराय के मंझौल में लगभग 5,467 हैक्टेयर जमीन पर एक झील है, जिसे कांवर झील कहते हैं। इसे बाद में बिहार सरकार की अधिसूचना में 6,311 हैक्टेयर किया गया है, जो अपने आप में एशिया की सबसे बड़ी झील है। उसका पानी इतना अच्छा होता था कि उस झील को देखने के लिए और उसका पानी पीने के लिए लाखों लोग वहां आते थे। उसके बारे में सबसे महत्वपूर्ण विषय यह है कि नवम्बर से लेकर मार्च तक साइबेरिया के लाखों अनिगनत रंग-बिरंगे पक्षी वहां आते थे, जोिक इस पर्यटक स्थल को और अधिक आकर्षण का केंद्र बना देते थे। आज वह झील सूख रही है और प्राय: सूख चुकी है। उस पर किसी भी सरकार की नज़र नहीं गई है।